

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 417
Appeal No. / 169/ND/252/2023

IN THE MATTER OF:

| | | |
|---|-----|------------|
| Income Tax officer | ... | Appellant |
| Versus | | |
| Registrar of Companies (Pumpkin Realtors Pvt Ltd) | ... | Respondent |

Under Section 252(1).

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Renotified to 11.06.2024

Sd/-
(Court Officer)